

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram :

- 1. Shri. Ashok Basu, Chairperson**
- 2. Shri Bhanu Bhushan, Member**
- 3. Shri A.H. Jung, Member**

Petition No. 20/2005

In the matter of

Provisional approval of Generation Tariff of Dhauliganga HE Project Stage-I for the period 1.4.2005 to 31.3.2006

And in the matter of

National Hydroelectric Power Corporation Ltd

..... **Petitioner**

Vs

1. Punjab State Electricity Board , Patiala
2. Haryana Vidyut Prasaran Nigam Ltd., Panchkula
3. Delhi Transco Ltd., Delhi
4. Uttar Pradesh Power Corporation Ltd., Lucknow
5. BSES Rajdhani Power Ltd., New Delhi
6. BSES Yamuna Power Ltd., New Delhi
7. North Delhi Power Ltd., Delhi
8. Rajasthan Rajya Vidyut Prasaran Nigam Ltd., Jaipur
9. Jaipur Vidyut Vitaran Nigam Ltd., Jaipur
10. Jodhpur Vidyut Vitaran Nigam Ltd., Jaipur
11. Ajmer Vidyut Vitaran Nigam Ltd., Jaipur

ORDER

The Commission by its order dated 20.10.2005 had approved provisional tariff in respect of Dhauliganga Hydroelectric Project Stage-I for the period up to 31.3.2006. This was subject to the petitioner making a fresh application for approval of final tariff. The validity of the provisional tariff was extended up to

31.12.2006 by order dated 10.4.2006 in IA No.12/2006 with further direction that the petitioner would submit its petition for final approval of tariff by 31.7.2006.

2. The petition for approval of final tariff has been filed on 25.09.2006. The petition is presently listed for hearing on 22.2.2007. The finalization of tariff based on this petition may take some time. Meanwhile, power generated at the generating station is being supplied to the respondents. It would be appropriate and in fitness of things that the provisional tariff already approved is extended. It is hereby directed that the provisional tariff approved by order dated 25.10.2005 read with order dated 10.4.2006 shall stand extended up to 31.7.2007 or till such time the final tariff is approved by the Commission, whichever is earlier. The final tariff to be determined separately shall ultimately replace the provisional tariff from the date of commercial operation of the generating station.

Sd/-
(A.H. JUNG)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRPERSON

New Delhi dated the 25th January 2007